

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

THURSDAY, MARCH 17, 2016

PRIVATE MEMBER'S BUSINESS

1. Questions.
2. Shri WITTING MAWSOR, MLA to call the attention of the Minister in-charge Education under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in the "Kynjat Shai" dated 3rd February, 2016 under the caption "30 sngi buh ki nonghikai SSA ka Jylla ia ka Sorkar ban shimkhia ia ki mat jingdawa".
3. Motions.
4. Resolutions

*Shillong,
The 16th March, 2016.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*